

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: REGIONAL CONFERENCE - District and Sessions Judges -
Nomination of certain District and Sessions Judges, to participate in the "Fourth Regional Conference on Sensitization of Family Court Matters", scheduled to be held on 03.02.2018 (Saturday) at the Le Royal Meridian Hotel, Chennai - Relief Arrangements - Orders - Issued.

REF: 1. Letter No.ROC.No.53117-A/2016/B-5/Status, dated 11.01.2018, received from the Registrar General, High Court of Madras.
2. High Court's Letter ROC.No.58/SO/2018, dated 20.01.2018.

ORDER ROC.No.494/2018-B.SPL., DATED: 24.01.2018

The High Court is pleased to pass the following Orders:

The following relief arrangements are ordered in respect of certain District and Sessions Judges, mentioned in column number 2, who are nominated to participate in the "Fourth Regional Conference on Sensitization of Family Court Matters", scheduled to be held on 03.02.2018 (Saturday) at the Le Royal Meridian Hotel, Chennai, in the High Court's Letter 2nd cited.

SL. No.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER IS PLACED INCHARGE DURING THE ABSENCE OF OFFICER NOMINATED FOR CONFERENCE
(1)	(2)	(3)
1.	Smt. C.Sumalatha, Director, Andhra Pradesh Judicial Academy, Secunderabad.	Senior Faculty Member-I, Andhra Pradesh Judicial Academy, Secunderabad.
2.	Sri B.R.Madhusudhan Rao, Member Secretary, Telangana State Legal Services Authority, Hyderabad.	Get himself relieved
3.	Sri P.V.Rambabu, Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.	Get himself relieved
4.	Sri Ch.V.R.R.Vara Prasad, Judge, Addl. Family Court, City Civil Court, Hyderabad.	Judge, Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
5.	Smt. P. Venkata Padma Lalitha Siva Jyothi, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Karimnagar.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
6.	Smt. Koka Radha Devi, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Mahabubnagar.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Mahabubnagar.

7.	Sri Y.Veeraju, IV Addl. District and Sessions Judge-cum-IV Addl. M.S.J-cum-I Addl. Family Court, L.B.Nagar, Ranga Reddy District.	Judge, Family Court, Rangareddy District at L.B.Nagar.
8.	Sri A.Santhosh Reddy, XV Addl. District and Sessions Judge-cum-XV Addl. M.S.J-cum-II Addl. Family Court, Miyapur at Kukatpally, Ranga Reddy District.	III Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
9.	Smt. B.Manjari, Judge, Family Court-cum-XII Addl. District and Sessions Judge, Guntur.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Guntur.
10.	Sri A.Parthasaradhi, Judge, Family Court-cum-IV Addl. District and Sessions Judge, Vijayawada, Krishna District.	XIV Addl. District and Sessions Judge-cum-IV Addl. M.S.J-cum-Addl. Family Court, Vijayawada, Krishna District.
11.	Sri Ch.Rajagopala Rao, Judge, Family Court-cum-VIII Addl. District and Sessions Judge, Prakasam at Ongole.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VII Addl. District and Sessions Judge, Prakasam at Ongole.
12.	Smt. P.Annapurna, Judge, Addl. Family Court, Visakhapatnam.	Judge, Family Court-cum-V Addl. District and Sessions Judge, Visakhapatnam.
13.	Smt. S.Sree Devi, Judge, Family Court-cum-VII Addl. District and Sessions Judge, Eluru, West Godavari District.	Special Judge for trial of cases under SCs & STs (POA) Act, 1989-cum-VIII Addl. District and Sessions Judge, West Godavari at Eluru.

The officers mentioned in column number 3, will be incharge of the post/s held by the officer mentioned in corresponding column number 2, during the period of absence of the said officers who are nominated to participate in the above said Conference on 03.02.2018 at the Le Royal Meridian Hotel, Chennai.

On return from the Conference, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.


REGISTRAR GENERAL
FAC. REGISTRAR (VIGILANCE) 24/11

To

1. The officers.
2. The incharge officers.

3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
5. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. **The Pri. District and Sessions Judges:**
Karimnagar, Mahabubnagar, Rangareddy District at L.B.Nagar, Guntur, Krishna at Machilipatnam, Prakasam at Ongole, Visakhapatnam and West Godavari at Eluru.
9. The Pay and Accounts Officer, Hyderabad.
10. **The District Treasury Officers:**
Karimnagar, Mahabubnagar, Guntur, Krishna at Machilipatnam, Prakasam at Ongole, Visakhapatnam, West Godavari at Eluru and Rangareddy District at Nampally Exhibition Grounds, Hyderabad.
11. **THE SECTION OFFICERS:** Accounts Section, B.Section, Computer Section, D-Budget Section, E-Section, O.P.Cell, Special Officers Section, Vigilance Cell and Work Review Cell, High Court of Judicature at Hyderabad.
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